COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

THIRTY-THIRD REPORT

(*Presented on 6.4.2017*)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.

2. The Committee met on 5 April, 2017 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of forty-seven Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that forty-three Bills shown in Appendix-I be placed in category `A'. The Committee further recommend that the remaining four Bills shown in Appendix–II be placed in category `B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendation

5. The Committee recommend that the classification and allocation of time to forty-seven Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

DR. M. THAMBI DURAI

Chairperson, Committee on Private Members' Bills and Resolutions.

5 April, 2017

15 Chaitra, 1938 (Saka)

APPENDIX-I

(See para 4 of the Report) (List of Bills placed in category `A' and allocation of time)

Sl.	Title of the Bill and	Bill	Cate	egory	Time
No.	member-in-charge	No.	recom	mended	recommended
1	2	3		4	5
1.	The High Court at Patna (Establishment of a Permanent Bench at Bhagalpur) Bill, 2016 by Shri Shailesh Kumar (Bulo Mandal), M.P.	89 of 2	2016	A	2 hours
2.	The Overseas Workers (Management and Welfare) Bill, 2016 by Shri Janardan Singh 'Sigriwal', M.P.	207 of	207 of 2016		2 hours
3.	The High Court at Patna (Establishment of a Permanent Bench at Maharajganj) Bill, 2016 by Shri Janardan Singh 'Sigriwal', M.P.	196 of	196 of 2016		2 hours
4.	The Abolition of Capital Punishment Bill, 2016 by Dr. Ramesh Pokhriayal 'Nishank', M.P.	233 of	233 of 2016		2 hours
5.	The Meritorious Students (Assistance in Higher Studies) Bill, 2016 by Dr. Ramesh Pokhriayal 'Nishank', M.P.	230 of 2016		A	2 hours
6.	The Constitution (Amendment) Bill, 2016 (Insertion of new article 30A) by Dr. Ramesh Pokhriayal 'Nishank', M.P.	237 of 2016		A	2 hours
7.	The Indian Forest (Amendment) Bill, 2017 (Amendment of section 26, etc.) by Shri A.P. Jithender Reddy, M.P.	25 of 2017		A	2 hours
8.	The All-India Services (Amendment) Bill, 2017 (Insertion of new section 3A) by Shri A.P. Jithender Reddy, M.P.	28 of 2017		A	2 hours
9.	The Bureau of Accountability Bill, 2017 by Shri Naranhbai Kachhadiay, M.P.	3 of 2017		A	2 hours
10.	The Child Nutrition and Development Nodal Agency Bill, 2017 by Shri Jyotiraditya Madhavrao Scindia, M.P.	33 of 2017		A	2 hours
11.	The Farmers Welfare Fund Bill, 2016 by Shri Sukhbir Singh Jaunapuria, M.P.	179 of	2016	A	2 hours

1	2	3	4	5
12.	The Prevention of Bribery in Private Sector Bill, 2016 by Shrimati Rama Devi, M.P.	247 of 2016	A	2 hours
13	The Tourism Promotion Authority Bill, 2016 by Shri Sunil Kumar Singh, M.P.	227 of 2016	A	2 hours
14.	The Food Safety and Standards (Amendment) Bill, 2016 (Amendment of section 57, etc.) by Shri Rabindra Kumar Jena, M.P.	290 of 2016	A	2 hours
15.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2016 (<u>Amendment of section 23, etc.</u>) by Shri Rabindra Kumar Jena, M.P.	271 of 2016	A	2 hours
16.	The Companies (Amendment) Bill, 2016 (Amendment of section 135) by Shri Rabindra Kumar Jena, M.P.	270 of 2016	A	2 hours
17.	The State of Arunachal Pradesh (Amendment) Bill, 2016 (Amendment of section 35) by Shri Ninong Ering, M.P.	264 of 2016	A	2 hours
18.	The Constitution (Amendment) Bill, 2016 (Amendment of article 15) by Shri Kunwar Pushpendra Singh Chandel, M.P.	273 of 2016	A	2 hours
19.	The Military Service (Regulation of Transfer of Personnel Appointed on Compassionate Grounds) Bill, 2016 by Shri Kunwar Pushpendra Singh Chandel, M.P.	288 of 2016	A	2 hours
20.	The Child Development Programmes Coordination Agency Bill, 2016 by Shri Gajanan Chandrakant Kirtikar, M.P.	291 of 2016	A	2 hours

1	2	3	4	5
21.	The Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2016 by Shri Gajanan Chandrakant Kirtikar, M.P.	286 of 2016	A	2 hours
22.	The National Authority for Rehabilitation and Welfare of Persons Living around Railway Tracks Bill, 2016 by Shri Gajanan Chandrakant Kirtikar, M.P.	278 of 2016	A	2 hours
23.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2016 (<u>Insertion of new sections 10A and 10B</u>) by Shri Gajanan Chandrakant Kirtikar, M.P.	260 of 2016	A	2 hours
24.	The Solid Waste Management Bill, 2016 by Shri Rajesh Ranjan, M.P.	261 of 2016	A	2 hours
25.	The Education Loan Bill, 2016 by Shri Rajesh Ranjan, M.P.	259 of 2016	A	2 hours
26.	The Jute Growers and Workers (Welfare) Bill, 2016 by Shri Rajesh Ranjan, M.P.	284 of 2016	A	2 hours
27.	The Handloom Weavers (Protection and Welfare) Bill, 2016 by Shri Rajesh Ranjan, M.P.	276 of 2016	A	2 hours
28.	The Compulsory Voting Bill, 2016 by Shri Sukhbir Singh Jaunapuria, M.P.	266 of 2016	A	2 hours
29.	The Reservation of Posts in Services and Seats in Educational Institutions for Persons Living in Economically Backward Areas Bill, 2016 by Shrimati Rama Devi, M.P.	321 of 2016	A	2 hours
30.	The Provision of Uninterrupted Power Supply to Industries in Backward Areas Bill, 2016 by Shrimati Rama Devi, M.P.	297 of 2016	A	2 hours
31.	The Clinical Trial of Drugs on Patients (Regulation) Bill, 2016 by Shrimati Rama Devi, M.P.	300 of 2016	A	2 hours

1	2	3	4	5
32.	The Girl Child and Adolescent Girl (Welfare) Bill, 2016 by Shri A.T. Nana Patil, M.P.	307 of 2016	A	2 hours
33.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2017 (Amendment of the Schedule) by Shri Bidyut Baran Mahato, M.P.	10 of 2017	A	2 hours
34.	The Designation of States As Sponsor of Terrorism Bill, 2017 by Shri Arvind Sawant, M.P.	7 of 2017	A	2 hours
35.	The Compulsory Teaching of North-East Culture in Educational Institutions Bill, 2017 by Shri Ninong Ering, M.P.	40 of 2017	A	2 hours
36.	The National Skills University Bill, 2017 by Dr. Kirit Somaiya, M.P.	42 of 2017	A	2 hours
37.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2017 (<u>Insertion of new sections 6A to 6D</u>) by Shri Sudheer Gupta, M.P.	41 of 2017	A	2 hours
38.	The National Tribal Research and Development University Bill, 2017 by Shri Ninong Ering, M.P.	54 of 2017	A	2 hours
39.	The Turmeric Board Bill, 2017 by Shrimati Kavitha Kalvakuntla, M.P.	50 of 2017	A	2 hours
40.	The Compulsory Teaching of Sanskrit Language in Schools Bill, 2017 by Shri A.T. Nana Patil, M.P.	48 of 2017	A	2 hours
41.	The Education Loan to Students Belonging to Economically Weaker Section Bill, 2017 by Shri A.T. Nana Patil, M.P.	49 of 2017	A	2 hours
42.	The Special Financial Assistance to the State of Punjab Bill, 2017 by Shri Ravneet Singh, M.P.	1 of 2017	A	2 hours
43.	The Special Financial Assistance to the State of Punjab (For the Welfare of Farmers) Bill, 2017 by Shri Ravneet Singh, M.P.	2 of 2017	A	2 hours

APPENDIX-II

(See para 4 of the Report) (List of Bills placed in category `B' and allocation of time)

Sl.	Title of the Bill and	Bill	Category	Time
No.	member-in-charge	No.	recommended	recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 2016 (Insertion of new article 371-K) by Shri Kunwar Pushpendra Singh Chandel, M.P.	275 of	E 2016 B	2 hours
2.	The Constitution (Amendment) Bill, 2016 (Amendment of article 25) by Shri Kunwar Pushpendra Singh Chandel, M.P.	274 of	E 2016 B	2 hours
3.	The Constitution (Amendment) Bill, 2016 (Amendment of article 16) by Shri Santokh Singh Chaudhary, M.P.	296 of	E 2016 B	2 hours
4.	The Representation of the People (Amendment) Bill, 2017 (Amendment of section 2, etc.) by Dr. Dharam Vira Gandhi, M.P.	53 of	2017 B	2 hours